

COURT NO. 08
HON'BLE MR.JUSTICE SACHIN DATTA

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

sachin.sharma@dhc.nic.in

NOTE: ADMISSION MATTERS SHALL BE TAKEN UP IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN THE
POST LUNCH SESSION (02:30 P.M. ONWARDS)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
109	W.P.(C)-4578/2025	AMRIT SINGH V/s HIGH COURT OF DELHI THROUGH REGISTRAR GENERAL & ORS.	AMRIT SINGH	
		OTHER DETAILS OF ADVOCATES: AMRIT SINGH(SANJAY1989777@GMAIL.COM)(8800236040)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DELHI HIGH COURT, AMIT GEORGE, ANU BAGAU(IAMITGEORGE@OUTLOOK.COM, ANU@BAGAI.CO.IN)(0)(RESPONDENT)		

08.04.2025

SUPPLEMENTARY CAUSE LIST

J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR
BEFORE MS. BHAWANI SHARMA,(DHJS),JOINT REGISTRAR (JUDICIAL)
HYBRID MODE

AT 11:00 A.M.
<https://jrdhc.webex.com/meet/jrdhc5>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
63	W.P.(CRL)-3258/2023	RAMDEV SHARMA & ANR. V/s STATE (NCT OF DELHI) AND ANR.	KAMAL MEHTA	
		OTHER DETAILS OF ADVOCATES: KAMAL MEHTA(KAMAL77MEHTA@GMAIL.COM)(9868249232)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PATPARGANJ INDUSTRIAL AREA-659/2023)

HIGH COURT OF DELHI
08.04.2025

REGISTRAR (LISTING)
